

PATNA HIGH COURT
NOTICE INVITING PRICE QUOTATION

Sealed Quotation with Estimated Price are invited from reputed firms/Suppliers/Authorized Dealers/Vendors for the Supply and installation of following item within one week from the date of publication of this notice on the official website of Patna High Court. i.e <http://patnahighcourt.gov.in>

- 1. Windows 10 Pro Edition (User License)- 1 unit**
- 2. Windows Server 2019 Standard Edition (user License)-1 unit**

Terms and Conditions:-


1. Proof of Registration of firm/supplier as per Government rule.
2. The firms should have G.S.T and PAN number.
3. The rate quoted should be inclusive of all taxes and other charges, if any.
4. The firms shall submit their bill in triplicate at the time of supply of articles.
5. Payment will be made in account of the firm after due verification and installation of the product .
6. The articles are to be supplied within One Week.
7. Payment shall be released to the vendor after supply and installation of both the products.

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8. The product supplied shall have warranty as per the company policy.
9. Patna High Court reserves the right to reject any or all the quotations without assigning any reason whatsoever. HIGH COURT would not be under any obligation to give any clarifications to those vendors whose tenders have been rejected.
10. Patna High Court reserves the right to increase/decrease the specified quantities.
15. All disputes shall be subject to Patna Civil Court Jurisdiction only

Patna High Court, Patna
....., 2021

By order

 14.12.2021
Registrar (IT)-cum-CPC